

- (iv) Technical advice on problems arising during the various phases of tobacco production is invariably given to cultivators needing it, both by correspondence or visits by experts, wherever possible.
- (v) Leaflets in regional languages containing the improved practices of tobacco production based on the results of researches at the Research Stations are distributed free to cultivators.
- (vi) Literature published by the Committee on the improved practices of tobacco production is distributed free to Community Project and National Extension Service areas where tobacco is an important crop.
- (vii) Tuition-free training in improved methods of flue curing of cigarette tobacco is imported annually to cultivators and others upto a maximum number of 40.
- (viii) The film 'My Lady Nicotine' on improved methods of tobacco production is shown to cultivators in different parts of the country in collaboration with the State Governments.
- (ix) The production of cigarette tobacco on saline lands is discouraged, as it is believed to affect the quality of leaf adversely.

3. Tobacco crop contests are also being organised by the Indian Central Tobacco Committee in collaboration with State Governments, in major tobacco growing States for (i) quality of crop, and (ii) quality of flue-curing of cigarette tobacco. The best three in (i) and the best two in (ii) above are awarded prizes to stimulate quality production amongst growers.

#### Ceilings on Land Holdings

581. **Shri D. C. Sharma** : Will the Minister of Food and Agriculture be pleased to state :

(a) the names of the States where ceilings on land holdings have been fixed; and

(b) the nature of the ceilings ?

**The Minister of Food and Agriculture (Shri A. P. Jain)** : (a) and (b). The position is as follows:

(1) In the following States, ceiling has been imposed on future acquisition of land :—

- (i) U.P. . . . . . 30 acres
- (ii) Hyderabad . . . . . 3 family holdings
- (iii) Madhya Bharat . . . . . 50 acres
- (iv) Saurashtra . . . . . 3 economic holdings

(v) Delhi . . . . . 30 standard acres.  
(2) In the following States, ceiling has been imposed on the area of land that an individual may hold :—

- (i) Punjab . . . . . 30 standard acres (upto 60 ordinary acres). In the case of displaced persons 50 standard acres (upto 100 ordinary acres).
- (ii) Jammu & Kash- 22 3/4 acres mir.
- (iii) Hyderabad . . . . . 3 times to 4½ times the family holding. (A family holding varies from 4 to 60 acres of land according to the class of soil which yields a net income of Rs. 800/-.)
- (iv) Himachal Pradesh . . . . . 30 acres of land in district Chamba and land assessed to land revenue exceeding Rs. 125 in the rest of the State.

(3) In the following States, ceiling has been imposed upon the land which an intermediary will be entitled to retain after the abolition of intermediaries :—

- (i) Assam . . . . . 133½ acres for proprietors and 50 acres for tenure-holders. (The law also empowers the State Government to take over lands held by Ryots above 50 acres.)
- (ii) West Bengal . . . . . 25 acres.
- (iii) Hyderabad . . . . . In respect of land held by Inamdars (intermediaries) at 4½ family holdings.
- (iv) Ajmer . . . . . 50 standard acres.

#### Dismantled Railway Lines

582. **Shri D. C. Sharma** : Will the Minister of Railways be pleased to state the mileage of dismantled railway lines restored so far during the current year ?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan)** : The remaining portion of the Utraidia-Sultanpur-Zafarabad dismantled railway line

the section from Utraitia-Sultanpur, a distance of 79.22 miles, has been restored and opened to traffic during the current calendar year, i.e., on 23-6-1955.

### Delhi Suburban Railway Service

**583. Shri D. C. Sharma :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 504 on the 8th August, 1955, and state the progress made so far with regard to Delhi Suburban Railway Service ?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) :** A survey for connecting the existing Hazrat Nizamuddin, Vinay Nagar line with the Delhi-Delhi Cantt. Broad Gauge line has been completed and the estimates and reports are being framed by the Northern Railway. A decision on the construction of line will be taken after survey reports have been examined by the Railway Board.

### Sugar

**584. Shri D. C. Sharma :** Will the Minister of Food and Agriculture be pleased to state the total quantity of sugar consumed in India during the year 1954-55 ?

**The Minister of Food and Agriculture (Shri A. P. Jain) :** 17.20 lakh tons.

### Suburban Railway Advisory Committee

**585. Shri S. K. Razmi :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 526 on the 5th December, 1955, and state :

(a) the names of the members of Committee appointed to investigate into the problem of excessive overcrowding in suburban train services in Bombay, Calcutta and Madras areas; and

(b) what are the terms of reference to the Committee ?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) :**  
(a) The Committee consists of Shri B. B. Varma as Chairman and Shri A. C. Chatterji and Shri K. M. Rau as Members.

(b) To investigate into the problem of excessive over-crowding during peak hours in suburban train services in the Bombay, Calcutta and Madras areas and to suggest remedial measures.

### Chhitauni Ghat Railway Station

**586. Shri Bishwa Nath Roy :** Will the Minister of Railways be pleased to state whether in view of the fact that the current of the Gandak (Naraini) is approaching the Railway Station at Chhitauni Ghat in North Eastern Railway, Government propose to shift the Station at some other safe place ?

**The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) :** No, Sir, not at present. Protection works have been carried out and further steps will depend on how these stand up during the next monsoon.

### P. & T. Building Programme

**587. Shri S. C. Samanta :** Will the Minister of Communications be pleased to refer to the reply given to Unstarred Question No. 322 on the 12th August, 1955, and state:

(a) whether the lapsed amount of each year has been carried over to the next year;

(b) if not, what steps have been taken by the Department to see that such amounts do not lapse each year;

(c) what percentage of the allotted amounts each year has been spent departmentally; and

(d) whether arrangements exist to spend more money departmentally to avoid lapsing of amounts each year ?

**The Deputy Minister of Communications (Shri Raj Bahadur) :** (a) No.

(b) Though the exact amount lapsed is not carried over, the required funds on unfinished works are provided under 'Works-in-progress' and 'Lapses for Re-grant' for next year. Those works which do not fall under these categories but are required to be carried out next year are provided again as New Items.

(c) The information is being collected and will be laid on the Table of the Lok Sabha.

(d) Efforts are being made to speed up building works. The lapse during the current financial year will be considerably reduced.

### Khadi Uniforms

**588. Shri D. C. Sharma :** Will the Minister of Communications be pleased to state:

(a) whether Khadi uniforms have now been supplied to all Class IV employees in the Posts and Telegraphs Offices;